

Payment

Registration fee must be paid through Cash/Credit Card/Debit Card/DD in favor of ICFAI University, Jharkhand, payable at Ranchi. For payments through NEFT/RTGS, the details are given below:

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| Name of beneficiary | The ICFAI University, Jharkhand - Fee Collection A/c |
| Type of Account: | Current Account |
| Account Number: | 115201000766 |
| Bank Name: | ICICI Bank |
| IFSC Code: | ICIC0001152 |

Note: The registration fee includes Kit, Conference Proceedings, Tea and Lunch on the day of the conference.

To confirm the registration, the scanned copy of the demand draft/ acknowledgement copy of online transfer and transaction number must be emailed to seminars.foi@iujharkhand.edu.in

Accommodation

The ICFAI University, Jharkhand can help in arranging for accommodation for out-station delegates on chargeable basis, on prior intimation. The weather is expected to be pleasant at that time.

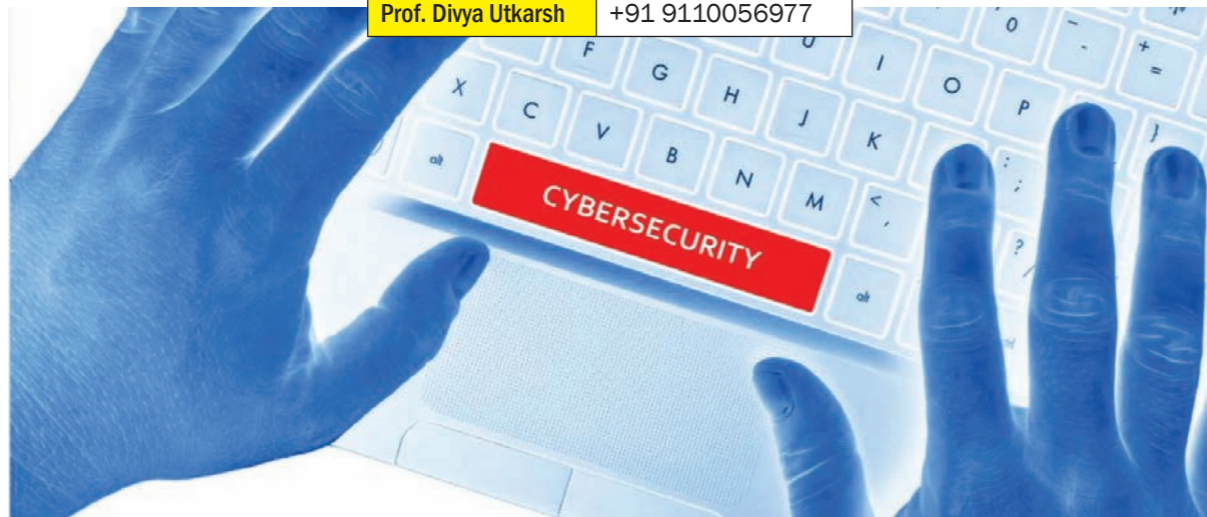
NOTE: No T.A. & D.A. shall be provided to delegates by the organizers.

Other details regarding Conference can be obtained from the Organizing Secretary / Coordinators and viewed at the University website www.iujharkhand.edu.in

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|----------------------|--|
| Patron | Prof. ORS Rao, Vice Chancellor |
| Mentor | Prof. Arvind Kumar |
| Conveners | Dr. Bhagabat Barik & Dr. Rumna Bhattacharya |
| Organizing Secretary | Prof. Alok Kumar and Prof. Sumit Kumar Sinha |
| Advisory Committee | <ul style="list-style-type: none">• Prof. (Dr.) Y. R. Haragopal Reddy, Advisor ICFAI Society, Hyderabad• Prof. (Dr.) S. K. Bhatnagar, VC, RMLNLU, Lucknow• Prof. (Dr.) Kesava Rao Vurrakula, VC NUSRL Ranchi• Prof. (Dr.) Srikrishna Deva Rao, VC NLUO, Cuttack• Prof. Sukh Pal Singh, Former VC, HNLU, Raipur, Chhattisgarh• Prof. A. V. Narsimha Rao, Dean, ICFAI Law School, Hyderabad• Dr. Rakesh Kumar Verma, Director, Institute of Legal Studies, Ranchi University• Dr. Jitendra Kumar, Principal, Jamshedpur Cooperative Law College, Jamshedpur• Prof. (Dr) Ajay Kumar, Professor of Law & Dean Academic Affairs and Law, CNLU, Patna• Dr. Syamala Kandadai, Associate Professor, NUSRL Ranchi• Dr. M. R Sreenivasa Murthy, Associate Professor, NUSRL Ranchi• Dr. Yogesh Pratap Singh, Associate Professor, NLU Cuttack• Dr. Rashweth Shrinkhal, Assistant Professor, Central University of Jharkhand• Mr. Kumar Gaurav, Assistant Professor of Law, CNLU, Patna |
| Organizing Committee | <ul style="list-style-type: none">• Prof. Divya Utkarsh, Treasurer, National Conference• Dr. Manish Kumar & Dr. Vishal Kumar, Guests Affairs, National Conference• Dr. Dilip Kumar & Dr. Sweta Singh, Delegates Affairs, National Conference• Dr. Sudipta Majumdar, Dr. Mridanish Jha & Dr. M. Rajkumar, Publication Affairs, National Conference |

Important Contacts:

| | |
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National Conference on Data Privacy & Cyber Security Laws in India



Organized by

Faculty of Law

Date

15th February 2020

Venue

The ICFAI University, Jharkhand

Campus: Plot # 2065, Simalia, Near Daladali Chowk,
Ranchi - 835222, Jharkhand Phone No: 7257004504

E Mail ID :- seminars.fms@iujharkhand.edu.in

Website :- www.iujharkhand.edu.in



About the University

The ICFAI University, Jharkhand is a part of ICFAI Group, well known for its quality of education and ethics. It is the first Private University that was set up in Jharkhand, as per the State Legislative Act and is recognized by UGC, as per Section 2(f) of UGC Act, 1956. The University offers a range of Under-Graduate, Post-Graduate and Doctoral Programs in Engineering, IT, Law and Management disciplines.

In view of its commitment for producing quality research, the University started offering part-time Ph.D. Program in Management for Working Professionals from 2012. Besides compliance with UGC Regulations 2016 and any further

amendments, the University follows stringent processes in selection of candidates to evaluation of the theses. In view of the above, the University has been attracting experienced professionals from reputed organizations in industry, academia, defense, government, etc., from across the country. The Ph.D. Scholars of the University have been passionately working on research problems, relevant to the Industry and Society. The University supports its Ph.D. Scholars by way of quality guidance, access to digital libraries, seminars, workshops, etc. So far, 23 scholars were awarded Ph.D. Degree by the University.

About the Conference

Cyber Security and Data Privacy are interrelated and interdependent aspects of today's Digital World. While every citizen is entitled to privacy of his particulars, Cyber Security is concerned with Security of the data on the Internet. The way the security threats and security breaches are rampant in the Cyberspace today, there is a need to have robust and resilient legal protection for Data Privacy and Cyber Security in the country. Indian Government is making a beginning in this direction, by way of the proposed Personal Data Protection Bill 2019.

New emerging trends of cyberspace such as Artificial intelligence, Internet of things, Block Chain, Dark net & Cloud Computing posed new challenges to data security and privacy concerns in Cyberspace. Growing challenges of managing security of the data in organizations, corporate and government, that are increasingly connected with their global suppliers, partners and contractors, and the increasing exposure to threats and attacks demand a comprehensive approach to information security. World has witnessed some alarming security breaches which also threaten to the national security. In the current times of increased global data flows, understanding Cyber Security and data protection becomes critical to harmonize the operations and build trust for Indian industries and government entities.

Objectives

This seminar endeavours to comprehensively discuss the Cyber Security & Data Privacy in the light of proposed the Personal Data Protection Bill 2019 and other International standards on Cyber Security compliances. The seminar will provide a platform for academicians, Cyber Security professionals and students to connect with like-minded security enthusiastic and learn the latest in data security and privacy domain.

Broad Themes of the Conference

Cyber Security

- ▶ Emerging Threats, Security Breaches & Future Concerns
- ▶ Emerging Trends of Cyberspace (Artificial Intelligence, Internet of Things, Block Chain, Dark Net & Cloud Computing) and Cyber Security
- ▶ Social Networking and Concerns of Cyber Security
- ▶ Legal Framework for Cyber Security
- ▶ International Cyber Security Standards and Cyber Security Compliances

Data Protection & Privacy

- ▶ A Comparative Analysis of International Data Protection Rules/Regulations
- ▶ Emerging concerns of data security and privacy (Big data, Crypto Currency, Internet of Things, Cloud Computing etc.)
- ▶ Surveillance State and Right to Privacy
- ▶ Right to be Forgotten
- ▶ Data Localization and Cross-Border Data Transfers
- ▶ Judicial Interpretation of Data Protection and Privacy in India
- ▶ Intermediaries & Data Repositories and their Liability in the Case Data Breaches.

Call for Papers

Research Papers/Articles and Case Studies from legal fraternity are invited for presentation in the National Conference. Communication of acceptance will be sent to authors for presentation. Co-authorship is allowed, but each author is required to register and pay the registration fee individually.

Publication

The paper completed and duly presented will be published in Conference proceeding book bearing ISBN No/ e-journal. The abstract and full length paper must include Title, Author(s) Name & Designation, Name of the Institution of the Researcher, Mobile No. and E-mail address.

Important Dates

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| Deadline for Abstract Submission | 10 th February 2020 |
| Deadline for Communication of Acceptance of Abstract | 11 th February 2020 |
| Deadline for Submission of Full Paper | 12 th February 2020 |
| Deadline for Registration | 12 th February 2020 |
| On Spot Registration | 15 th February 2020 |

Registration Details

| Delegate | Registration Fee Amount in (₹) |
|--|--------------------------------|
| Students | 500 |
| Research Scholars/ Academicians /Industry/ Business/Government | 1000 |

On the Spot Registration Fee Details

| Delegate | Registration Fee Amount in (₹) |
|--|--------------------------------|
| Students | 700 |
| Research Scholars/ Academicians /Industry/ Business/Government | 1200 |

NOTE: Co-authorship is allowed and also each author is required to register and pay the registration fee individually.

Submission Guidelines

- ▶ The submission shall consist of an abstract and full paper.
- ▶ An abstract shall not be more than 300 words excluding title and keywords.
- ▶ The length of the paper should not exceed 3000 words.
- ▶ Footnotes must conform to the authoritative standard, rules of legal citation and must include a description of each authority adequate enough to be understood by a reader.
- ▶ Paper in MS Word format with the subject "National Conference on Data Privacy and Cyber Security Laws in India".
- ▶ Cover page must contain name, nationality, e-mail, contact number, and name of the College/University along with the address of the participants.
- ▶ In case of co-authorship, the covering letter should include details of all the authors.
- ▶ Submission of abstract and full paper must be made to seminars.fol@ujharkhand.edu.in
- ▶ Authors must submit the hard copy of his/her paper on the day of Conference, at registration desk.
- ▶ The paper should be in the following format:
 - ▶ Font Type: Times New Roman
 - ▶ Font Size: 12 pt.
 - ▶ Line Spacing: 1.5
 - ▶ Foot Note Size: 10pt

